

(TO BE PUBLISHED IN PART II SECTION 3 (ii) OF THE GAZETTE OF INDIA)

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF DIRECT TAXES.

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New Delhi, the Oct. 7, 1997.

NOTIFICATION

No. (F.NO.204/18/95 ITA-II). It is notified for general information that M/s. Happy Home Profin Ltd., Suite A-I, 75, C.P. Ramaswamy Road, Abiramapuram, Chennai - 600 018, has been approved by the Central Government as a Housing Finance Company for the purposes of Section 36 (1)(viii) of the Income Tax Act, 1961, for the assessment years 1997-98 and 1998-99.

The approval is subject to the condition that the company will conform to and comply with the provisions of Section 36 (1)(viii) of the Income-tax Act, 1961.

*Nishi Singh*  
(NISHI SINGH)

Deputy Secretary to the Govt. of India.

Notification No. 10443 (F.NO.204/18/95 ITA-II).

To,

The Manager,  
Govt. of India Press,  
Mayapuri, New Delhi.

Copy to:

1. M/s. Happy Home Profin Ltd., Chennai.
2. GCIT Chennai with a request to forward a copy to concerned A.O.
3. All Chief Commissioners of Income-Tax and Directors General of Income-tax.
4. C & AG of India (40 copies).
5. J. Secy. & Legal Advisor, Min. of Law, New Delhi.
6. Addl. Secy. (Admn.), Deptt. of Revenue, New Delhi.
7. Bulletin Section, DIT (RSP & PR), New Delhi.

*Nishi Singh*  
(NISHI SINGH)

Deputy Secretary to the Govt. of India.

भारत के राजपत्र भाग II, खंड 3(iii) में प्रकाशनार्थ

भारत सरकार  
वित्त मंत्रालय  
राजस्व विभाग  
केन्द्रीय प्रत्यक्ष कर बोर्ड

नई दिल्ली, दिनांक 17 अक्टूबर, 1997

अधिसूचना

सं० फा०सं० 204/18/95-आयकर नि०-II सर्व साधारण की सूचना के लिए यह अधिसूचित किया जाता है कि केन्द्रीय सरकार द्वारा मैसर्स हैप्पी होम प्रोप्रीन लि०, सूट ए-1, 75 सी०पी० रामास्वामी रोड, अबिरामापुरम, चेन्नई-600018 को आयकर अधिनियम, 1961 की धारा 36(i)(iii) के प्रयोजनार्थ कर निर्धारण वर्ष 1997-98 और 1998-99 तक के लिए हाउसिंग फाइनेंस कम्पनी के रूप में अनुमोदित करती है।

यह अनुमोदन इस शर्त पर किया जाता है कि कम्पनी आयकर अधिनियम, 1961 की धारा 36(i)(iii) के उपबंधों के अनुस्यू होगी और उनका अनुपालन करेगी।

*निशि सिंह*  
॥ निशि सिंह ॥

उप सचिव, भारत सरकार

अधिसूचना सं० 10443

फा०सं० 204/18/95-आयकर नि०-II

सेवा में,

प्रबंधक, भारत सरकार प्रेस,  
मायापुरी, नई दिल्ली।

प्रतिलिपि श्रीजी पाठाऊसार प्रेषित।